

Grabbing of Tribal Land in Ranchi

*18. SHRI GADADHAR SAHA : Will the Minister of WELFARE be pleased to state :

(a) whether attention of Government has been drawn to the grabbing of tribal land in Lohardaga, Ranchi by some influential persons who are driving the tribals away from that area ; and

(b) if so, the steps Government propose to take to recover the land and distribute it amongst the tribals ?

THE MINISTER OF STATE OF THE MINISTRY OF WELFARE (DR. RAJENDRA KUMARI BAJPAI) : (a) and (b). Yes, Sir. Appropriate action for restoration of land to the tribals is being taken under the law. According to information received from the State Government of Bihar, 128.40 acres of such land has already been restored to 34 tribals in Lohardaga, Ranchi. Besides, orders have been passed for restoration of 8.45 acres of land to three Tribals, 17 other petitions filed recently for restoration of tribal land are under enquiry.

Recruitment to CRPF

*19. SHRI SYED SHAHABUDDIN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the CRPF has specialised battalions to deal with communal riots ;

(b) the present procedure for recruitment to the CRPF ;

(c) the places visited by recruiting teams during the year 1987 the dates of visit and the number of jawans recruited at each place ; and

(d) whether it is proposed to introduce any change in the recruitment system so as to ensure equality of opportunity throughout the country ?

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH) : (a) CRPF have six Peace Keeping Force battalions

(b) Recruitment to posts other than constables is made through an all India competitive examination.

Recruitment of constables is made from

the open market with the assistance of the CRPF offices located in different parts of the country.

(c) The requisite information is given in the statement below.

(See columns 47—64).

(d) No, Sir, as the present system permits representation of cross-section of the society in the Force.

Allocation to Andhra Pradesh for Housing Under Minimum Needs Programme

*20. SHRI V. TULSIRAM : Will the Minister of PLANNING be pleased to state :

(a) the amount allotted to the State of Andhra Pradesh for providing housing facilities under the Minimum Needs Programme during the Seventh Plan ;

(b) the amount actually released and utilised for the purpose ; and

(c) whether Government of Andhra Pradesh have approached Union Government for more funds ; if so, the details thereof and the time when the funds are expected to be released ?

THE MINISTER OF PLANNING AND MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAVSINH SOLANKI) : (a) to (c). A Statement is given below.

Statement

(a) Under the Minimum Needs Programme there is only one scheme namely, Rural House-sites cum-House Construction scheme, which is operated under the State Sector Plan. The Andhra Pradesh Government, allocated an amount of Rs. 215 crore for the scheme under the Seventh Plan.

(b) The question of releasing funds by the Central Government, does not arise since this is a State Sector scheme. According to the information available from the State Government, an amount of Rs. 216.37 crore is anticipated to have been spent during the first three years of the Seventh Plan i.e. from 1985-86 to 1987-88.

(c) As already stated above, the question

Statement					
Sl. No.	Year of State Rectt	Place of Rectt.	Date of Rectt.	Total No. of Jawans recruited	
1	2	4	5	6	
1	1987	Andhra Pradesh	Hyderabad	3 & 7-3-87	
				27 & 28-3-87	
				20-4-87	
		Anantpur	9 to 14-3-87		
		Kurnool	-do-		
		Eturnagram	2-4-87		197
		Kamareddy	10-4-87		
		Uthnoor	11 & 12-4-87		
		Vijayawada	23-4-87		
		Guntoor	24-4-87		
		Srisailem	26-4-87		
		Anantpur	6-10-87		
		Ongole	8-10-87		62
		Vijayawada	10-10-87		
		Hyderabad	30-10-87		

2.	1987	Assam	Guwahati	5 & 6-2-87	1
			-do-		
			Nagaon	9 & 17-3-87	100
			Patna	9-87	25
3.	1987	Bihar	Ranchi	13-2-87	2
				21 & 22-4-87	43
4.	1987	Gujarat	Godhra	18-3-87	
			Barida	20-3-87	48
			Baroch	22-3-87	
			Surat	24-3-87	
			Ahwa	25-3-87	
			Gandhinagar	27 & 28-3-87	
			Himmatnagar	20-4-87	
			Mehsana	22-4-87	
			Ujha	24-4-87	63
			Sidhpur	25-4-87	
			Patan	26-4-87	
			Gandhinagar	27-4-87	
			-do-	12 & 25-11-87	36

1	2	3	4	5	6
5.	1987	Haryana	Hisar	1 & 3-2-87	
			Gurgaon	5 & 7-2-87	158
			Kurukshetra	1 & 3-2-87	
			Sonepat	5 & 7-2-87	187
6.	1987	Himachal Pradesh	—	—	
7.	1987	Jammu and Kashmir	Jammu	9 & 20-2-87	20
			Kupwara	9 & 11-6-87	22
			Humhana	8-6-87	2
			Awantipore	10-6-87	1
8.	1987	Karnataka	Yelhanka	2 & 7-3-87	
			Medikery	15 & 17-4-87	99
9.	1987	Kerala	Calicut	18 & 20-5-87	
			Cannanoor	21 & 22-4-87	27
10.	1987	Madhya Pradesh	Neemuch	10-2, 22-9, 22-9	4
			Bhargpura	12 & 13-3-87	
			Jhabuwa	14 & 15-3-87	
			Khargose	16 & 17-3-87	
			Mandu	18-3-87	
			Neemuch	21-3 & 5-4-87	

	Dewas	23, 24-4-87			109
	Raisen	25, 26-3-87			
	Sagour	27, 28-3-87			
	Chhatpur	29, 30-3-87			
	Damoh	31-3 & 1-4-87			
	Mandela	2, 3-4-87			
	Jhabuwa	7, 8-10-87			
	Khargone	9, 10-10-87			
	Hoshangabad	11, 12-10-87			
	Mandela	14, 15-10-87			
	Neemuch	18, 19-10-87			61
	Impbal	22-9, 13-10, 2-11			24
	Manpur	30-11-87, 9-87	1987		19
	Shillong	2, 12-2-87, 31-3-87			10
	Nagpur	20-4-87			6
	Jalgaon	2, 4-2-87, 29-4,			
	Aurangabad	15, 16-5-87			33
	Pune	21, 22-3-87			
	Satara	24, 25-3-87			
		27, 28-3-87			
		30, 31-3-87			
12.	Meghalaya		1987		
13.	Maharashtra		1987		

1	2	3	4	5	6
			Chandrapur	25, 26-3-87	
			Dadhiroli	28, 29-3-87	238
			Chandrapur	9 & 10-87	
			Nagpur	11, 24-9-87, 1-11	
			Amravati	29, 30-9-87	41
			Jaigaon	5, 6-10-87	
			Aurangabad	8, 9-10-87	
			Chandrapur	12, 13-10-87	
			Gadhiroli	15, 16-10-87	94
			Nagpur	17, 18-10-87	
14.	1987	Orissa	Bhubaneswar	10-2-87	1
			-do-	18, 19-3-87	44
			Shambalpur	12, 13-3-87	18
			Balasore	24, 25-4-87	40
			Kalahandi	22, 23-4-87	21
15.	1987	Punjab	Hoshiarpur	27-1-87, 18-2	
			Jullunder	29-1-87	
			Ludhiana	28-1-87 17-2	
			Amritsar	9-2-87	
			Paritkot	11-2-87	

16.	1987	Rajasthan	Patiala	13-2-87	49
			Ludhiana	16-2-87	
			Ferozepur	24-4-87	
			Faridkot	25-4-87	
			Abohar	26-4-87	40
			Ajmer	14-2-87	14
			Chittorgarh	20, 21-3-87	
			Udaipur	22, 23-3-87	
			Dungarpur	24, 25-3-87	
			Bhilwara	26-3-87	
			Deoli	27-3-87	
			Sawaimadhopur	28-3-87	
			Ajmer	21, 22-3 & 2-4-87	96
			Sirohi	12-4-87	NA
			Ajmer	21, 22-4-87	42
			Ajmer	15-10-87, 14, 23, 30-11	53
			GC I Ajmer	19, 21-12-87	135
			Coimbatore	17, 21, 25, 28	
			Madurai	29-4-87	17
			Madras	3 & 4-6-87	
			Avadi		
17.	1987	Tamil Nadu			

1	2	3	4	5	6
			Krishnagiri	21-3-87	
			Salem	24-3-87	
			Vellore	27-3-87	
			Coimbatore	17-4-87	
			Coonoor	21-4-87	182
			Dindigul	25-4-87	
			Avadi	29-4-87	
			Shivgangai	1, 2-10-87	
			Karakuddi	4-10-87	
			Deva Kutty	7-10, 5-11-87	
			Ilayangudi	10-10-87	
			Ramanathapuram	13-10-87	
			Tuticorin	16-10-87	
			Pudukkottai	19-10-87	
			Nagappalina	22-10-87	
			Cuddalore	25-10-87	
			Kanakapuram	28-10-87	293
18.	1987		Champak Nagar	20-4-87	20
		Tripura			9

19.	1987	Uttar Pradesh	Rampur	13-2-87	2
			-do-	12, 13-3-87	60
			Sultampur	20, 21-4-87	37
			Varanasi	23, 24-4-87	47
			Rampur	12, 13-3-87	50
			Jaunpur	10-11-87	37
			Rampur	30-10-87	1
			Durgapur	6-2-87	2
			Calcutta	18, 19-3-87	53
			Bankura	12, 13-3-87	54
			Jhargan	-do-	17
			Jaipalguri	27, 30-4-87	67
			Calcutta	18-3 & 1-4-87	82
			Purulia	10-10-87	9
			Jaipalguri	14, 15-10-87	29
			Midnapore	20-10-87	21
			Calcutta	10-10-87	41
			---	21 & 22-9-87	35
21.	1987	Chandigarh (UT)	Kolasib	18-4-87	
22.	1987	Mizoram	Aizawl	21-4-87	10
			Lungle	24-4-87	

1	2	3	4	5	6
23.	1987	Delhi (UT)	Delhi 62 Bn loc (Delhi) SDG (HB) (Delhi) 66 Bn loc (Delhi)	21-9-87 2-87 10-2-87 9-87	50 46 22 35
24.	1987	Pondicherry (UT)		12, 14-2-87 20, 21-4-87	8 11

of release of funds by the Central Government, does not arise in the case of this State Sector scheme. In its Drafts Annual Plan 1988-89 document, the State Government has indicated a higher provision of Rs. 320 crore for the Seventh Plan period for the above scheme as against the outlay of Rs. 215 crore.

**Families Affected by Indo-Pak
Border Fencing**

1. SHRI CHINTAMANI JENA :

SHRI AMARSINH RATHAWA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of families likely to be affected due to fencing along Indo-Pak border ; and

(b) the steps being taken for their rehabilitation ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) The present project for fencing along some stretches of Indo-Pak border in Punjab does not involve displacement of families.

(b) Does not arise.

Economically Assisted SC/ST Families

2. SHRI MATILAL HANSDA : Will the Minister of WELFARE be pleased to state total number of SC/ST families who have been economically assisted during the first phase of the Seventh Plan at the end of December, 1987, year-wise and State-wise details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON) : A Statement showing total number of Scheduled Caste/Scheduled Tribe families economically assisted during the first phase of Seventh Plan at the end of December, 1987, Year-wise and State-wise, is given below.

(See columns 67—70).

Earth Tremors in Idukki, Kerala

3. DR. B.L. SHAILESH : Will the

PRIME MINISTER be pleased to state :

(a) whether any studies have been made on the recent earth tremors in Kerala's Idukki high ranges ; and

(b) if so, the outcome thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN) : (a) Yes, Sir.

An earthquake of magnitude 4.5 on the Richter Scale occurred in Idukki at 0836 IST on the 7th June 1988. This was followed by after shocks. These earthquakes have been studied by scientists of the India Meteorological Department (IMD) and other organisations such as Geological Survey of India, National Geophysical Research Institute, Hyderabad, Centre of Earth Science Studies, Trivandrum, and Kerala State Electricity Board.

(b) (i) The main shock was felt upto a radius of about 35 km. from the epicentre which was close to Nedumkandam about 20 km. from the Idukki dam. All the earthquakes had shallow depths of origin.

(ii) Inspection by the engineers of the Kerala State Electricity Board has confirmed that all the three dams, viz. Idukki, Cheruthoni, and Kulamavu are safe.

(iii) Studies of the Seismological Data indicate that there was no apparent increase in seismic activity in the Idukki region due to water storage.

(iv) Occurrence of earthquakes of magnitude less than 5 on the Richter Scale is common in Peninsular India. These earthquakes are attributed to the weaker zones and local adjustments in the earth's crust. In view of the decaying trend of the present seismic activity, there appears to be no cause for alarm.

Setting up of a Zirconium Oxide Plant

4. SHRI SURESH KURUP : Will the PRIME MINISTER be pleased to state :